

(36)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 1027/(MAH)/2017

CORAM:

Present:



SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Capgemini Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Harsh B. Buch	Advocate for Applicants i/b ALMT legal	
2.	Mansi Kshirsagar	Adv. for Applicants i/b ALMT legal	

**ORDER**

**CSP 1027/230-232/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 4.1.2018.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**M. K. SHRAWAT**  
Member (Judicial)